

LAW  
+ RESEARCH  
= DEVELOPMENT



VIVEKANANDA INSTITUTE OF  
PROFESSIONAL STUDIES

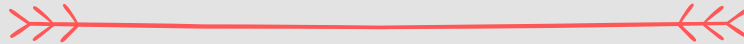
*in collaboration with*

ALL INDIA LAW TEACHERS  
CONGRESS

**Faculty**  
**Development**  
**Program**

| 14-19 NOVEMBER 2019 |

## ABOUT THE INSTITUTION



*Vivekananda Institute of Professional Studies is affiliated to Guru Gobind Indraprastha University, Delhi recognized by Bar Council of India and UGC under section 2(f), with NAAC 'A' accreditation, is well known for its robust efforts in legal education.*


*Vivekananda School of Law and Legal Studies (VSLLS), is an integral part of VIPS offering both undergraduate (B.A.LL.B. and B.B.A.LL.B.) and post-graduate courses of law. At VSLLS, we believe that the true goal of education is not merely circumscribed by imparting knowledge but by 'knowledge plus character', facilitated by the continuous dialogue of education where faculty plays a significant role of being the catalyst for such transformation.*

*Our management takes pride in its' enthusiastic and dynamic faculty, they being the backbone of every educational institution. VSLLS is mentored by Prof. Dr. R. Ventaka Rao, Chairperson and Former Vice Chancellor National Law School of India University and comprises of over sixty full time faculty members. Our faculty takes keen interest in exploring latest developments and emerging issues in law. The object of organizing this program is to provide a platform to our faculty members to deliberate on the contemporary developments in law and the challenges that lie ahead for them as law teachers.*





# *Law, Research and Development: Role of Academia*

## *Themes for Faculty Development Program*



Constitutional Challenges with respect to Latest Amendments - Article 370 and Changing Perspective of India, Triple Talaq: Is it a step towards gender justice & Right to Information and Transparency: Response of Law.

Emerging Areas of Law: Some Glimpses; Space Law, Insolvency Law, Telecommunication/Real Estate Law, Arbitration, Cyber, Law & Sports Law.

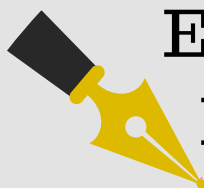


Teaching & Research in Law: Ethics in Teaching and Research, Interdisciplinary approach in teaching and research, Teaching Pedagogies & Mentoring of Students.



## Engagement of Academia with Stakeholders: Policy Makers, Think Tanks/Research Institutes, NGOs & Work in Life or Life in Work: What is Better?

Resource and Tools for Research: Use of Open Resources and Library Tools, Preparing Mocks and Use of Government Portal.

 Eligibility: Faculty & Research Scholars

*The Registration Fee for the Programme is **Rs. 2,500/-** which includes Refreshment and Lunch.*

***\*No Accommodation will be provided***

For registration & further assistance please mail at:

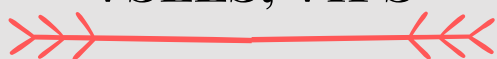
***[vipsfdp2019@gmail.com](mailto:vipsfdp2019@gmail.com)***

***[vidhi.chadda@vips.edu](mailto:vidhi.chadda@vips.edu)***



*Looking forward to your  
participation*

**Prof. (Dr.)  
R. Venkata Rao  
Chairperson,  
VSLLS, VIPS**



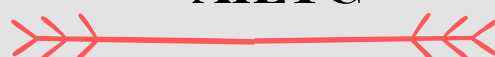
**Prof. J.L. Kaul  
President,  
AILTC**



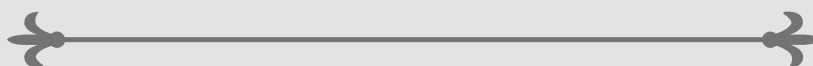
**Prof. (Dr.)  
Rashmi Salpekar  
Dean, VSLLS,  
VIPS**



**Prof. Manoj  
Kumar Sinha,  
Secretary,  
AILTC**



**Dr. Vidhi Madaan  
Chadda  
Convenor**



**Coordinators**

Ms. Priya Bhatnagar

Ms. Upmashree

Dr. Prakash

Ms. Insha Goel Vats

Ms. Mehak

Ms. Chitwan



# Vivekananda Institute of Professional Studies

Affiliated to Guru Gobind Singh Indraprastha University

## *Faculty Development Programme*

(14th-19th November 2019)

### Registration Form

Photo

Full Name: Dr./Mr./Ms./Mrs.: \_\_\_\_\_

\_\_\_\_\_

Name of Affiliated Institution: \_\_\_\_\_

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Designation: \_\_\_\_\_

Email: \_\_\_\_\_

Mobile No.: \_\_\_\_\_

### Payment Details

DD No. and Date: \_\_\_\_\_

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The payment shall be made only through DD in the  
favour of **Vivekananda Institute of Professional  
Studies**